

Provision for medical treatment out of MPLAD fund

3003. SHRIMATI SAMPATIYA UIKEY:
CH. SUKHRAM SINGH YADAV:
SHRIMATI CHHAYA VERMA:
SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any study has been conducted by Government to ascertain if there is any provision that Members of Legislative Assembly of many States can recommend the funds from their MLA funds for the treatment of a person suffering from a chronic disease; and

(b) if so, whether Government would consider to make a provision in the guidelines stipulated in the MPLAD fund about providing funds for the treatment of a person suffering from chronic disease so that it would be convenient for patient to get treatment?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (RAO INDERJIT SINGH): (a) The Member of Legislative Assembly Local Area Development funds are being monitored by the respective State Governments. The Government of India has not conducted any such study.

(b) As per the Member of Parliament Local Area Development Scheme, utilization of funds is prohibited in case of individual/family benefits except in case of deserving differently abled persons, as a special case.

Financial outlay for setting up of National Technical Textile Mission

3004. SHRIMATI SAROJINI HEMBRAM:
SHRI D. KUPENDRA REDDY:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has approved the proposal of setting up of a National Technical Textile Mission;